

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/10625/A

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the 8<sup>th</sup> October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJ(D) 7359 dtd. 24.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 25.10.2024 till the morning of 27.10.2024**. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the in-charge of the CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/10626/A, dated 8.11.2024**

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

8/11/2024  
**REGISTRAR (VIGILANCE)**